

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

NOTICE

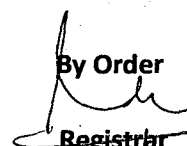
Please take notice that the matters listed below (fixed for hearing on 10/08/2017) will be taken up on 30/08/2017 at 2.00 p.m.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Compt. Appeal (AT) No. 07 of 2017	D.V. Rajasekhar Vs. CCI	Amol Sinha, Adv.	
2.	TA (AT) (Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super cassettes Industries Pvt Ltd. Vs. CCI & Anr.	Amit Mishra, Adv.	Ritwik Bhattacharya
3.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs: CCI & Anr.	Naval Satarawala Chopra, Adv.	Amit Mishra
4.	TA (AT) (Compt.) No. 37/2017 (Old Appeal No. 07/2017)	Western Electric & Trading Company & Anr. Vs. CCI &	M.M. Sharma, Adv.	Robin R. David
5.	TA (AT) (Compt.) No. 38/2017 (Old Appeal No. 15/2017)	R. Kanwar Electricals & Anr. Vs. CCI & Ors.	Sitesh Mukherjee, Adv.	Robin R. David
6.	Competition Appeal (AT) No. 05 of 2017	Association of Malayalam Movie Artists (AMMA) Vs. CCI & Ors	P.V. Dinesh, Adv.	

7.	Transfer Original Petition (AT) (Compt.) No. 01 of 2017 (Old Compensation Application 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd & Anr	Bina Gupta, Adv	Pallavi S. Sharoff
8.	Review Appln (AT) No. 01 of 2017 in Transfer Original Petition (AT) (MRTP) No. 03 of 2017 (Old Compen. Appln No. 258/ 2000)	Pooja Investments and Financial Management Vs. Stock Exchange, Mumbai & Ors	Varun Agarwal, Adv.	
9.	Contempt Petition (AT) (MRTP) No. 06/2017 (Old Contempt Application. No. 01/2016 in UTP 36/2009 and CA 68/2009)	Narottom Singh & Ors. Vs. Shri Surender Kumar Vashishtha	P. Sureshenan	Ajay Kumar Saxena
10.	Contempt Petition (AT) (MRTP) No. 07/2017 (Old Contempt Application. No. 02/2016 in UTP 80/2009)	Bharat Kumar Nayar & Ors. Vs. Shri Surender Kumar Vashishtha	P. Sureshenan	Ajay Kumar Saxena

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By Order

 Registrar
 09/08/2017